

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

Date : 15/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr Sandeepan Pathak, Adv.
Mr. C. D. Singh, Adv.

For Respondent(s)

Ms Rita Gupta, Adv.
Mukesh Kumar Maroria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 6 have already filed counter
affidavit.

Last opportunity of three weeks is granted for filing
affidavit of dasti service in respect of respondent no.7.

List again on 22.3.2017.

(PAWAN DEV KOTWAL)
Registrar